

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6653
ANSWERED ON:08.05.2003
DD PROGRAMMES TO DEFAULTERS OF DD KOLKATA
BASUDEB ACHARIA;SUNIL KHAN

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether ten top defaulters at Doordarshan Kendra Kolkata are getting additional approvals inspite of their dues to National Exchequer about rupees ten crores and a number of cases pending against them;
- (b) if so, the details thereof;
- (c) the reasons for according permission for shows without tender;
- (d) the remedial action taken/proposed to be taken by the Government in this regard;
- (e) whether `Antarale` though their ratings were high and there were no dues, are not allowed to telecast their serials;
- (f) if so, the reasons therefor; and
- (g) the steps taken/proposed to be taken to continue the serials/programmes whose ratings are high and there is no dues against them?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

- (a) to (g): The information is being collected and will be laid on the Table of the House.